

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 10 OF 2016 &  
IA NO. 15 OF 2016**

**Dated: 30<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**The Chairman,  
Himachal Pradesh State Electricity Board Ltd. ....Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

**ORDER**

Pleadings are complete.

List the matter for hearing on **26.07.2016.**

**(I.J. Kapoor)  
Technical Member**

mk/jp

**(Justice Ranjana P. Desai)  
Chairperson**